(d) whether States demands for the year 1971-72 have been met only in respect of 4 States and if so, the names of those States.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (d). The Government of India have been urging all States to mobilise additional resources for financing their annual plans. In 1971-72 eight State Governments viz, Andhra Pradesh, Bihar, Gujarat, Jammu & Kashmir, Kerala, Nagaland, Rayasthan and Tamil Nadu have so far announced new taxation measures which are expected to yield an amount of Rs. 28.56 crores in the current financial year.

### Tamil Nadu Government's Decision to Scrap Prohibition

5070. SHRI NIHAR LASKAR : SHRI S M KRISHNA : SHRI P. K DEO .

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the Tamil Nadu Government's decision to scrap prohibition in that State from August 30, 1971; and

(b) if so, the reaction of the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMA-SWAMY): (a) We have not received any communication from the Government of Tamil Nadu on the subject.

(b) Does not arise.

#### Abolition of Scheme of Post-Matric Educational Assistance to Hill People of Darjeeling District

5071. SHRI RATTANLAL BRAHMAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have abolished the scheme which had been introduced in 1962 and was meant for post-matric educational assisance to the hill people of Darjeeling District, West Benjal; (b) is so, the reasons for the abolition of the same ;

(c) whether Government propose to revive the same scheme ; and

(d) if so, when the decision is likely to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (d). The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

#### Enhancement in the Ratio of Cash Reserves to be Deposited by Nationalised Banks with Reserve Bank of India

5072 SHRI PHOOL CHAND VERMA. Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has enhanced the statutory ratio of cash reserves required to be deposited by the nationalised banks with the Reserve Bank of India ; and

(b) if so, the reasons therefor and its effect on small scale industries sector in getting loans liberally ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir.

(b) Does not arise.

# कम्पनियों के निवेशकों का चुनाव करने की प्रक्रिया में परिवर्त्तन

5073. श्री फूलबन्द वर्माः कया कम्पनी कार्यमंत्री यह बताने की क्रुपा करेगे किः

(क) क्या सरकार ने कम्पनियों के निदेशकों के चुनाव में आनुपातिक प्रतिनिधित्व द्वारा वोट डालने की प्रक्रिया में सुखार करने सम्बन्धी प्रस्ताव पर कोई निर्णय लिया है ; और

(ख) यदि हां, तो इसकी प्रमुख विक्षेत्रताएं क्या हैं ?

## 93 Written Answers

ASADHA 25, 1893 (SAKA)

कम्मजी कार्य संजी (मी रघुनाथ रेड्डी) : (क) और (ख). कम्पनी अधिनियम की धारा 265 के अन्तर्गत आनुपातिक प्रतिनिधित्व के ढंग का अभिस्वीकरण वर्तमान में कम्पनियों के लिए ऐच्छिक है। कुछ परिस्थितियों में क्या इसे बन्धनीय बनाया जाना चाहिए, का एक प्रस्ताव, सरकार के विचाराधीन है।

## AVRO-748 used on domestic routes

5074. SHRI S. M. BANERJEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether more AVRO-748 are being used on domestic routes ;

(b) what is the number of AVROS with the Indian Airlines at present; and

(c) whether some more are likely to be purchased from the Hindustan Aeronautics Limited, Kanpur m 1971 and if so, the number thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINGH) : (a) Ten HS-748 aircraft are available for operations at present as against seven during the second week of April, 1971.

(b) Fourteen.

(c) Indian Airlines have placed an order for ten more with HAL which are expected to be received over the next two years.

# बिहार के लौरिया, डोनों और रामपुरवा का पर्यटन केन्द्रों के बप में विकास

5075. भी विभूति मित्र : क्या पर्यटन और नागर विमानन मंत्री यह बताने की रूपा करेंगे कि :

(क) क्या बिहार के चम्पारन जिसे के छौरिया, डोनों और रामपुरवा में तीन बौढ-स्तम्भ है बौर केसरिया मे एक बौढ-स्तूप है; और (ख) यदि हां, तो क्या इन स्यानों का पर्यटन केन्द्रों के रूप में विकास करने का कोई प्रस्ताव विचाराधीन है ?

पर्यटन और नागर विमानन मंत्री (डा॰ कर्णसिंह):(क) जीहां।

(ख) केन्द्रीय क्षेत्न के अन्तगंत बिहार में बौद्धगया-राजगिर-नालन्दा के बौद्ध कांम्प्लेक्स में पर्यटक सुविधाओ के विकास को प्रायमिकता दी जा रही है।

## डुमरिया घाट बिहार में राष्ट्रीय राज-मार्ग पर पूल का निर्माण

5076. भी विभूति मिश्र : क्या नौवहन सौर परिवहन मत्री यह बताने की रूपा करेंगे कि :

(क) क्या राष्ट्रीय राजमार्ग के ऊपर डुमरिया घाट (बिहार) के स्थान पर एक पुछ का निर्माण किया जा रहा है।

(ख) यदि हां, तो क्या राप्ट्रीय राजमार्ग पर -डुमरिया घाट से रेक्सोल और रेक्सोम से काठमंडू को छपरा (चम्पारन-बिहार) ही सब से निकट है ; और

(ग) यदि हां, तो क्या सरकार डुमरिया घाट से छपरा तक ट्रंक राजमार्ग बनाने पर विचार कर र**डी है** ?

संसदीय कार्य तथा नौवहन और परिकहन मंत्री (भी राज बहायुर) : (क) जी, हां।

(ख) चपरा या छपवा (चंपारन-बिहार) डुमरियाघाट का रक्सौल से जोड़ने वाले तथा पीपराकोठी और मोतीहारी से होकर काठमंडू जाने वाले मौजुदा राष्ट्रीय राजमार्ग पर है।

(ग) इन परिस्थितियों के अधील अपरा जा छपवा (जम्पारन-बिहार) को सीवे डुमरिकाबाट से जोड़ने वाले अन्य राष्ट्रीय राजमार्ग के तिम्रीण का कोई प्रस्ताव नहीं है।